

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-274/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

M/s. Ashutosh Steels Pvt. Ltd. **.....Applicant**

Vs.

M/s. Royal Pressing & Components Pvt. Ltd. **.....Respondent**

Order delivered on 08.01.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Anant A. Pavgi, Adv.

For the Respondent : Mr. Atul Agarwal, Adv.

ORDER

Pleadings are complete. For final hearing on 13.02.2019.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH

